

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1152/(MAH)/2017

CORAM:

Present: SHRI M.K. SHRAWAT
MEMBER (J)


SHRI BHASKARA PANTULA MOHAN
MEMBER (J)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 13.11.2017

NAME OF THE PARTIES: Mount Overseas Pvt. Ltd.
V/s.
Bee Electronic Machines Ltd. & Ors.

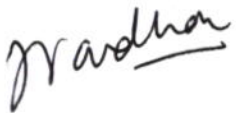
SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	ASHISH TYASI a/w UMANG THAKAR	Advocate i/b Dhir & Dhir Associates Adv. for Resp. No. 1.	
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2.	Mr. Chirag Bhavsar a/w Ms Khushboo Shah Rajani i/b MDP & Partners	Advocate for Resp. 2	
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27. Nikila Vardhan,
i/b Kanga & Co
for Petitioner **ORDER**



C.P. 1152/I&BC/NCLT/MB/MAH/2017

1. The Learned Representatives of both the sides are present.
2. By consent adjourned to **08.12.2017**

Sd/-

Bhaskara Pantula Mohan
Member (Judicial)
13.11.2017.

Aah

Sd/-

M.K. Shrawat
Member (Judicial)